

(f) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (d) The following Associations which were recognised prior to 20th April, 1995 have been provided continuation of recognition in terms of Rule 4 of Kendriya Vidyalaya Sangathan (Recognition of Service Association) Regulation 1995:

1. All India Kendriya Vidyalaya Teachers Association.
2. Rashtriya Kendriya Vidyalaya Adhyapak Sangh (J).
3. Rashtriya Kendriya Vidyalaya Adhyapak Sangh (S).
4. Kendriya Vidyalaya Sangathan Staff Association.
5. All India Kendriya Vidyalaya Non-Teaching Staff Association.
6. All India Kendriya Vidyalaya Principals' Forum.

Of these, five have applied for recognition under the KVS (RSA) Regulation 1995. In addition two applications, one from RKVAS (Ujagar) and another from Kendriya Vidyalaya Employees Association have been received for grant of recognition.

(e) and (f) No association has been accorded recognition as the process of verification of membership has not been completed.

[Translation]

National Family Assistance and National Old Age Pension Scheme

4735. SHRI THAWAR CHAND GEHLOT : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of the National Family Assistance and National Old Age Pension Schemes;

(b) the financial and physical targets fixed under the above mentioned schemes for 1995-96; and

(c) the State-wise details of targets achieved under these schemes till March, 1996?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) The National Social Assistance Programmes (NSAP) is a Centrally Sponsored Programme in the area of poverty alleviation both in rural and urban areas with 100 per cent Central funding to the States/UTs to provide benefits under its three components of (a) National Old Age Pension Scheme (b) National Family Benefit Scheme and (c) National Maternity Benefit Scheme. The programme came into effect from 15th August, 1995. The NSAP aims to ensure minimum national standards in addition to the benefits that the States are currently providing or might provide in future. Under National Old Age Pension Scheme (NOAPS), a destitute applicant of 65 years or more is entitled to a pension of Rs. 75 per month. The National Family Benefit Scheme (NFBS) provides for payment of Rs. 5,000/- in case of death due to natural causes and Rs. 10,000/- in case of accidental death of the primary bread winner, to the bereaved household.

(b) and (c) Details of financial and physical targets and achievements for 1995-96 for National Family Benefit Scheme and for National Old Age Pension Scheme are given in the enclosed Statement-I and Statement-II respectively.

STATEMENT-I

Progress of NFBS for 1995-96

(Rupees in lakhs)

Sl.No.	States/UTs	National Family Benefit Scheme				
		Allocation	Release	Exp.	Ceiling	Beneficiaries
1	2	3	4	5	6	7
1.	Andhra Pradesh	1334.93	1334.93	106.35	24563	967
2.	Arunchal Pradesh	3.47	1.71	0.10	63	1
3.	Assam	378.85	188.21	NR	7063	NR
4.	Bihar	2151.32	1090.36	8.35	39563	666
5.	Goa	6.80	3.37	1.10	125	17
6.	Gujarat	448.49	222.33	NR	8250	NR

1	2	3	4	5	6	7
7	Haryana	92.39	45 72	NR	1688	NR
8	Himachal Pradesh	24.17	11.95	NR	438	NR
9.	J & K	55.24	27.3	8.79	1000	292
10.	Karnataka	775.07	383.69	NR	14188	NR
11	Kerala	206.13	90.57	5.47	3688	101
12.	Madhya Pradesh	1661.31	823.85	NR	30688	NR
13.	Maharashtra	1225.51	606.69	4.76	22438	80
14.	Manipur	6.93	3.42	3.33	125	NR
15.	Meghalaya	6.66	3.27	NR	125	NR
16.	Mizoram	3.49	1.7	1.70	63	100
17.	Nagaland	5.55	3.53	1.74	63	NR
18	Orissa	1029.29	510.69	1 85	19063	18
19.	Punjab	75.59	37 38	33.61	1375	579
20.	Rajasthan	539.04	266.89	NR	9875	NR
21.	Sikkim	3.20	1.67	NR	63	NR
22.	Tamilnadu	1130.00	1130	560.06	20813	NR
23.	Tripura	10.4	10.4	10.21	188	300
24.	Uttar Pradesh	3147.28	3147.28	1435.09	58000	26928
25.	West Bengal	1071.36	531.09	450.60	19750	18643
26.	A & N Islands	3.35	1.69	NR	63	NR
27.	Chandigarh	3.42	1.72	NR	63	NR
28.	D&N Haveli	3.31	1.65	1.61	63	28
29.	Daman & Diu	3.31	1 48	1.60	63	24
30.	NCT Delhi	38.08	18.85	NR	6875	NR
31.	Lakshadweep	3.30	1.62	NR	63	NR
32.	Pondicherry	3.43	1.68	NR	63	NR
	Total	15450.67	10506.68	2656.32	290511	48744

STATEMENT-II**Progress of NOAPS for 1995-96**

(Rupees in lakhs)

Sl.No.	States/UTs	National Old Age Pension Scheme				Beneficiaries
		Allocation	Release	Exp.	Ceiling	
1	2	3	4	5	6	7
1.	Andhra Pradesh	2593.74	2593.74	2593.54	466000	466000
2.	Arunachal Pradesh	9.45	4.68	0.35	1700	155
3.	Assam	396.55	195.83	23.20	70100	NR
4.	Bihar	4306.54	2109.72	105.29	774400	282482
5.	Goa	12.303	6.09	0.67	2200	447
6.	Gujarat	890.42	441.19	NR	160100	NR
7.	Haryana	209.75	209.75	100.09	37700	37700
8.	Himachal Pradesh	64.56	64.56	17.50	11600	6519
9.	J & K	147.86	147.86	53.67	26600	13911
10.	Karnataka	1755.94	870.28	NR	316200	NR
11.	Kerala	796.65	354.55	120.90	144500	45037
12.	Madhya Pradesh	2736.86	2736.86	772.71	489800	181814
13.	Maharashtra	2785.13	1380.46	18.73	501700	7364
14.	Manipur	19.47	9.65	8.91	3500	NR
15.	Meghalaya	18.4	9.06	NR	3400	NR
16.	Mizoram	7.96	3.86	3.86	1400	1300
17.	Nagaland	13.31	13.31	6.60	2400	NR
18.	Orissa	1583.99	784.08	375.60	283400	182914
19.	Punjab	202.23	202.23	194.94	36500	35514
20.	Rajasthan	1114.67	552.07	NR	200000	NR
21.	Sikkim	3.85	3.85	2.12	800	800
22.	Tamilnadu	2179.81	2179.81	1080.53	391900	NR
23.	Tripura	29.47	29.47	29.00	5300	5300
24.	Uttar Pradesh	5727.83	5727.83	3414.00	1027500	647619

1	2	3	4	5	6	7
25.	West Bengal	1971.02	976.31	888.25	353900	353900
26.	A & N Islands	3.39	1.68	NR	600	NR
27.	Chandigarh	7.26	3.59	NR	1300	NR
28.	D & N Haveli	1.73	0.85	0.23	300	300
29.	Daman & Diu	1.18	0.52	0.44	200	86
30.	NCT Delhi	105.69	52.4	NR	19000	NR
31.	Lakshadweep	0.64	0.30	NR	100	NR
32.	Pondicherry	8.35	4.16	NR	1500	NR
	Total	29706.01	21760.61	9811.1	5335600	2269162

Assistance for Hospitals

4736. PROF. PREM SINGH CHANDUMAJRA:
DR. MAHADEEPAK SINGH SHAKYA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the hospitals equipped with the latest medical facilities are being set up in various regions of the country by the major companies;

(b) if so, whether the Government have provided assistance in the setting up of these hospitals;

(c) if so, the details thereof;

(d) the total amount spent by the Government as a result of financial assistance provided during the last three years and the current financial year;

(e) whether these hospitals have made provisions to help the weaker sections of the society; and

(f) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) to (f) The information is being collected and will be laid on the table of the House.

[English]

Funds for Modernisation of Ports

4737. SHRI PRADIP BHATTACHARYA:
SHRI JAGAT VIR SINGH DRONA:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government have drawn up major plans to modernise ports through private participation;

(b) if so, the details thereof;

(c) the number of private companies that have come forward for this venture alongwith terms and conditions;

(d) the time by which these private companies are likely to implement the modernisation job;

(e) the total funds sanctioned and utilised for the modernisation of ports in the country during the last three years; and

(f) the funds now Government propose to invest in the development of ports during the current financial years?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) and (b) In keeping with the liberalisation policy of the Government of India, the Port Sector has been opened up for private participation in certain identified areas namely, various cargo handling terminals, like container terminals, bulk terminals, General cargo berths, warehousing and storage facilities, tugs, pilotage, crange services, dry docking facilities and ship repair.

(c) A number of private companies have come forward for private sector participation. The terms and conditions vary depending on the project. A list of firms whose schemes/projects have been approved is given in the enclosed Statement.

(d) Generally private companies complete the implementation of private sector investment projects in 2-3 years.